

Sl. No.	Name of building with location	Likely date of completion
13.	ILT Saswad	14-02-1995
14.	ILT Jėjuri	31-01-1995
15.	ILT Manchar	06-02-1995
16.	RLU Aundh (Vertical Extn.)	01-04-1995
17.	MAX I Mapuca, Goa	29-03-1996
18.	MAX I Karad	31-12-1996
19.	Microwave building at Godkhindi	30-06-1995
20.	Microwave building at Vangaon	30-06-1995
21.	Microwave building at Safale	30-06-1995
22.	Microwave building at Ajinkyatara	30-06-1995
23.	RLU Sukrawarpeth, Pune	31-03-1995
24.	RLU Satara	31-12-1995
25.	MAX I Yeotmal (Yeotmal)	30-04-1995
26.	MAX I Wardha (Wardha)	31-08-1995
27.	10 K C-DOT Bhandara (Bhandara)	31-05-1995
28.	MAX II Warud (Amravati)	31-03-1995
29.	ILT Wani (Yeotmal)	31-03-1995
30.	ILT Darwha (Yeotmal)	31-03-1995
31.	ILT Digras (Yeotmal)	30-04-1995
32.	ILT Pandharakwada (Yeotmal)	31-12-1995
33.	ILT Umarched (Yeotmal)	31-12-1995
34.	ILT Kuhi (Nagpur)	31-03-1995
35.	ILT Bhiwapur (Nagpur)	31-08-1995
36.	ILT Parseoni (Nagpur)	31-03-1995
37.	ILT Nandanvan (Nagpur)	30-04-1995
38.	ILT Sakoli (Bhandara)	30-04-1995
39.	ILT Amagaon (Bhandara)	31-12-1995
40.	ILT Mohadi (Bhandara)	31-12-1995
41.	ILT Deori (Bhandara)	31-12-1995
42.	ILT Mul (Chandrapur)	31-12-1995
43.	MAX I Parbhani (Parbhani)	31-03-1996
44.	MAX I Shirampur (Ahmednagar)	31-03-1995
45.	MAX II Sillod (Aurangabad)	31-07-1995
46.	MAX II Ambad (Jalna)	31-05-1995
47.	MAX II Beed (Beed)	31-01-1995
48.	MAX II Kopargaon (Ahmednagar)	30-04-1995
49.	MAX II Tuljapur (Osmanabad)	30-04-1995
50.	MAX II Ahmedpur (V/Extn.) (Latur)	31-03-1995
51.	ILT Shevgaon (Ahmednagar)	30-04-1995
52.	MAX I (V/Extn.) Dhule (Dhule)	23-07-1995
53.	MAX II Murtizapur (Akola)	31-12-1994
54.	MAX II (V/Extn.) Chalisgaon (Bhusawal)	31-12-1994
55.	ILT Malegaon (Akola)	31-08-1995
56.	ILT Nandura (Buldhana)	31-01-1995
57.	ILT Morshi (Amraoti)	31-12-1995
58.	ILT Tiwasa (Amravati)	30-09-1995
59.	RLU Panchwari (Nashik)	30-06-1995
60.	RLU MIDC Jalgaon (Jalgaon)	31-01-1995
61.	OFC Belwad (Dhule)	28-02-1995
62.	OFC Shrud (Dhule)	30-06-1995
63.	OFC Arvi (Dhule)	28-02-1995
64.	Cuff Parade T.E. and essential quarters (South Colaba Bombay)	December '95
65.	Bandra T.E. Vertical extension (Bandra, Bombay)	June '96
66.	Turbhe TE vertical extension (Turbhe, Bombay)	March '95
67.	Mazagaon TE vertical extension (Mazagaon, Bombay)	May '95
68.	Versova TE main Building (Versova, Bombay)	June '96
69.	Panchpakadi RLU and quarters (Thane West, Bombay)	June '96
70.	Bhayandar RLU and essential quarters (Bhayandar, Bombay)	March '95

## N.M.D.C

1704. SHRI R. SURENDER REDDY: Will the Minister of STEEL be pleased to state:

(a) whether the National Mining Development Corporation (NMDC) has recently signed a Memorandum of Understanding with the Indian Rare Earth and the Andhra Pradesh Mineral Development Corporation to form a joint venture company for undertaking and executing a new mining project near Vizag in Andhra Pradesh;

(b) if so, the details of the project to be executed indicating *inter alia* the capital outlay involved equity share of the participating companies, the works to be executed, period of completion, etc.;

(c) whether some private companies (indigenous and foreign) are also likely to be associated with the new mining project;

(d) if so, the details thereof; and

(e) the time by which the agreement in this regard is likely to be entered into?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Yes, Sir.

(b) In order to facilitate the exploration of the beach sand deposit at Bhimunipatnam near Vizag and setting up of a downstream industry it has been decided to form two joint venture enterprises, the first one relating to mining of beach sand deposit and separation of the constituent minerals and the second one concerned with setting up of pig iron and titanium slag plant based upon ilmenite derived therefrom.

The details of constitution and financial participation of the joint venture company or companies would be decided by mutual negotiation.

(c) and (d) As per the Memorandum of Understanding (MOU) additional participation of some Indian or Foreign company may be sought by mutual consent if it is considered necessary for technological or other reasons.

(e) The signing of a final agreement would depend on satisfactory conclusion of negotiations.

## Death of Indians in Gulf Countries

1705. SHRI S. SIVARAMAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the numbers of Indian died in the Gulf Countries during the last one year;

(b) whether any compensations were paid to kith and kin of the deceased;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) to (d) The information is as per the attached statement.

#### Statement

No. of death of Indian nationals in Gulf countries for the period 1st January—14th December, 1994

Country	No. of deaths	Amount of compensation paid (in rupees)
Bahrain	111	The compensation claims of Immigrant workers in Bahrain are settled by the local Government directly with the workers or their legal heirs.
Iraq	Nil	Nil
Kuwait	131	17,35,997.00
Oman	236	2,37,00,000.00
Qatar	68	8,60,000.00
Saudi Arabia@	1035	2,95,00,000.00
U.A.E.	611	Cases pending in UAE courts.
Yemen	2	Nil
<b>Total</b>	<b>2194</b>	<b>5,57,95,997.00</b>

@ In respect of Saudi Arabia the information is for the period December 1993—November 1994.

#### Bridge across Yamuna

1706. SHRI B. DEVARAJAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the progress made in respect of the proposed construction of a bridge across the Yamuna near Ashram in New Delhi to connect Noida and to ease the congestion on the Nizamuddin trans-Yamuna bridge;

(b) the target fixed for the completion of the bridge; and

(c) the steps taken to expedite the construction of the bridge to make Noida and Vasundhara Enclave easily accessible to the capital?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c) Constitutionally Government of India is responsible for development and maintenance of roads declared as National Highways. All roads other than National Highways are primarily the responsibility of State Government concerned. The proposed bridge across river Yamuna near Ashram is on a State road. The work has been entrusted to Infrastructure Leasing and Financial Services under Build Own Operate and Transfer Scheme. The alignment has been finalised and detailed Project Report is targetted to be completed by March, 1995. It is too early to indicate the target date of completion.

#### Electronic Mail Service

1707. SHRI P.C. CHACKO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the country has been linked globally with electronic mail by some organisations in private sector;

(b) if so, the details thereof with names of countries connected with this arrangement;

(c) whether this facility would be more cheaper than existing means of Mail like Telex and Fax;

(d) if so, the details thereof with names of places in the country where this facility has been provided;

(e) whether the Government propose to ask more organisations in the private sector to set up similar net work to provide more competitive and qualitative service to people; and

(f) if so, the details thereof and if not, reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) to (f) Information is being collected and will be laid on the Table of the House.

#### IB Thermal Power Project in Orissa

1708. SHRI SIVAJI PATNAIK: Will the Minister of POWER be pleased to state:

(a) whether the Government have sanctioned the sale of 4 units of Ib Thermal Power Project in Orissa to two foreign power companies;

(b) if so, the names and details thereof;

(c) the details of terms and conditions of the M.O.U.s;

(d) whether BHEL or some other Indian Power company were prepared to do the job at Ib Thermal Power project; and;

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): (a) to (c) Government of Orissa (GOO) have entrusted execution of Units 3 & 4 of Ib Valley TPS in the private sector to M/s. Ib Valley Power Private Ltd. (promoted by M/s. AEs Transpower of USA). The project has been cleared by the Central Electricity Authority from techno-economic angle subject to certain conditions.

Government (GOO) have intimated that they have not taken a final decision on the proposal of M/s. Community Energy Alternatives to acquire, own and operate the Units 1 & 2 of the Ib Valley TPS which is nearing completion.

(d) (GOO) have intimated that neither BHEL or any other Indian Manufacturing company in power sector has at any point of time shown any interest to invest in the Ib Valley project.

(e) Does not arise.